

IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, BENGALURU
(through web-based video conferencing platform)

ITEM No.03
C.P. (IB)No.39/BB/2022

IN THE MATTER OF:

M/s. SPML Infra Ltd. ... Petitioner
v.
M/s. Cauvery Neeravari Nigam Ltd. ... Respondent

Order under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on: 04.05.2023

CORAM:

MS. BIDISHA BANERJEE
HON'BLE MEMBER (JUDICIAL)

SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Shri Pradeep Kumar
For the Respondent : Ms. Sunita Srinivas

ORDER

1. Heard the learned Counsels for the parties.
2. The learned Counsel for the Respondent submits that she has filed a brief synopsis vide diary no.1820 dated 29.03.2023 and the same is taken on record.
3. List the matter on **05.06.2023** before the Regular Bench.

Sd/-

(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)

Sd/-

(BIDISHA BANERJEE)
MEMBER (JUDICIAL)

Puja